

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/46(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

|                  |                                                     |
|------------------|-----------------------------------------------------|
| IN THE MATTER OF | UCO BANK<br>VS<br>PODDAR MECH TECH SERVICES PVT LTD |
| UNDER SECTION    | IBC UNDER SEC 7                                     |

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor

Ms. Rituparna Sanyal, Adv. ]

Ms. Zeba Khan, Adv. ]

Ms. Muskan Saha, Adv. ]

Mr. Snehashis Sen, Adv. ] For the Personal Guarantor

**ORDER**

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Personal Guarantor present.
2. Ld. Counsel appearing on behalf of the Corporate Guarantor seeks liberty to file reply affidavit. At request, time is granted to file reply affidavit within a period of one week, if not, already filed.
3. List the matter for further consideration on **13.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

*Ar.*